

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:330  
ANSWERED ON:02.12.2004  
SALES TAX ON PETROL AND DIESEL  
Scindia Shri Jyotiraditya Madhavrao

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether in order to minimise the burden of increasing prices of petrol and diesel on the consumer, Government had requested the State Governments to reduce the rates of Sales Tax on these petroleum products;
- (b) if so, the proposal made by Central Government in this regard; and
- (c) the respective State Governments' response thereto ?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (c) : Minister of Petroleum and Natural Gas has requested the State Chief Ministers and the Chairman of the Empowered Committee of the State Finance Ministers to reduce/maintain sales tax rates on petroleum products, especially petrol and diesel, at their earlier agreed uniform floor levels with a view to containing the impact of high international prices on the domestic consumer prices of these products.

Fifteen States, as per the list at the Annexe, have acknowledged the receipt of the communication. The matter is being pursued.

LIST OF STATES WHO HAVE ACKNOWLEDGED THE COMMUNICATION FROM MINISTER (PNG)

Sl.No. NAME OF STATE

1. Andhra Pradesh
2. Assam
3. Bihar
4. Chhattisgarh
5. Delhi
6. Jammu & Kashmir
7. Maharashtra
8. Meghalaya
9. Nagaland
10. Orissa
11. Punjab
12. Rajasthan
13. Uttar Pradesh
14. Uttaranchal
15. West Bengal